

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 20.02.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/02/2023
NAME OF THE COMPANY	Fugen Laboratories Pvt Ltd
NAME OF THE PETITIONER(S)	Auromindo Pharma Limited
NAME OF THE RESPONDENT(S)	Fugen Laboratories Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Counsel Ms. Siva Praneetha for the OC.

Ld. Counsel Mrs. Sarvani Desiraju for the CD.

Counter not filed, despite being given many opportunities. Therefore, opportunity to file counter is forfeited. **Matter is adjourned for hearing on 15.04.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)